

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P.No. 6 of 2014 in
Appeal No. 44 of 2013**

Dated : 10th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Bangalore Electricity Supply Complanly Ltd. ...Review Petitioner
Versus
Shamanpur Sugar Ltd. & Ors. ... Respondent(s)**

Counsel for the Review Petitioner (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. B.S. Prasad for R-1

ORDER

Affidavit has already been filed by the learned counsel for Respondent no. 1.

Post the matter on **02.04.2014** for hearing.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/js